

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/112/(IB)/2017

NAME OF THE PETITIONER(S) : G. VENKATESH

NAME OF THE RESPONDENT(S) : RELIANCE CHITS INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

M. N. Bharathi

for petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to issue notice to the respondents. Counsel for petitioner is also directed to issue private notice to the respondents and file proof of service of notice by way of an affidavit by the next date of hearing. Put up on 17.07.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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